

HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF CHHATTISGARH, BILASPUR

Information Letter

No. : **1984** /HCLSC/NLA-IV/2017

Bilaspur, dated : **06**/09/2017

To,

The Registrar General,
Hon'ble High Court of Chhattisgarh,
Bilaspur.

Sub. : National Lok Adalat on 09-09-2017.

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On subject cited above, it is submitted that High Court Legal Services Committee, Bilaspur, is going to organize a **"National Lok Adalat" on 09-09-2017 (Saturday)** at the High Court premises, Bilaspur from 11.00 a.m. onwards, as approved by Hon'ble the Chief Justice / Patron-in-Chief of Hon'ble High Court of Chhattisgarh, Bilaspur.

Approximately 1000 Cases of M.A.C., F. A. , S. A., W.P.S. will be taken up in the aforesaid National Lok Adalat.

Hon'ble the Chief Justice has been pleased to constitute eight benches for National Lok Adalat as shown Below :-

NATIONAL LOK ADALAT BENCH ON 09/09/2017 (SATURDAY)

- Bench No. : 01 : Hon'ble Justice Shri Goutam Bhaduri and,
(Court Hall No. 6) Shri Yogesh Chandra Sharma, Advocate (Member), Lok Adalat.
- Bench No. : 02 : Hon'ble Justice Shri Sanjay K. Agrawal and,
(Court Hall No. 5) Shri Pramod Kumar Verma, Senior Advocate (Member), Lok Adalat.
- Bench No. : 03 : Hon'ble Justice Shri Chandra Bhushan Bajpai and
(Court Hall No. 4) Shri Vinay Kumar Harit, Senior Advocate (Member), Lok Adalat.
- Bench No. : 04 : Hon'ble Justice Shri Sanjay S. Agrawal and
(Court Hall No. 7) Dr. Shri Nirmal Kumar Shukla, Sr. Advocate (Member), Lok Adalat.
- Bench No. : 05 : Hon'ble Justice Shri Rajendra Chandra Singh Samant and
(Court Hall No. 9) Shri Prafulla N. Bharat, Advocate (Member), Lok Adalat.
- Bench No. : 06 : Hon'ble Justice Shri Sharad Gupta and
(Court Hall No. 2) Shri Yashwant Thakur, Advocate (Member), Lok Adalat.

Bench No. : 07 : Hon'ble Justice Shri Ram Prasanna Sharma and
(Court Hall No. 10) Shri V.V.S. Murthy, Sr. Advocate (Member), Lok Adalat.

Bench No. : 08 : Hon'ble Justice Shri Arvind Singh Chandel and
(Court Hall No. 13) Miss Sharmila Singhai, Advocate (Member), Lok Adalat.

6-9-17.
(Jaideep Garg)

Secretary
High Court Legal Services Committee,
Bilaspur


Endtt. No. : 1985 /HCLSC/NLA-IV/2017

Bilaspur, dated : 9.6 /09/2017

Copy to :

- 01] P.S. to Hon'ble the Chief Justice , High Court of Chhattisgarh, Bilaspur.
- 02] P.S. to Hon'ble the Chairman, High Court Legal Services Committee, Bilaspur.
- 03] P.S. to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur.
- 04] P.S. to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur.
- 05] P.S. to Hon'ble Mr. Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur.
- 06] P.S. to Hon'ble Mr. Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur.
- 07] P.S. to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur.
- 08] P.S. to Hon'ble Mr. Justice Sharad Gupta, High Court of Chhattisgarh, Bilaspur.
- 09] P.S. to Hon'ble Mr. Justice Ram Prassan Sharma, High Court of Chhattisgarh, Bilaspur.
- 10] P.S. to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur.
- 11] Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 12] Member Secretary Chattisgarh State Legal Services Authority, Bilaspur, for information and necessary action.
- 13] Advocate General, High Court of Chhattisgarh, Bilaspur.
- 14] Assistant Solicitor General, High Court of Chhattisgarh, Bilaspur.
- 15] President, High Court Bar Association, High Court of Chhattisgarh, Bilaspur, for information.

- 16] Shri Yogesh Chandra Sharma, Advocate (Member), Lok Adalat/Shri Pramod Kumar Verma, Senior Advocate (Member), Lok Adalat /Shri Vinay Kumar Harit, Senior Advocate (Member), Lok Adalat/Dr. Shri Nirmal Kumar Shukla, Senior Advocate (Member), Lok Adalat/Shri Prafulla N. Bharat, Advocate (Member), Lok Adalat/Shri Yashwant Thakur, Advocate (Member), Lok Adalat/ Shri V.V.S. Murthy, Senior Advocate (Member), Lok Adalat/ Miss Sharmila Singhai, Advocate (Member), Lok Adalat, for information.
- 17] The Section Officer (Protocol), High Court of Chhattisgarh, Bilaspur, for information and necessary action such as sitting arrangement of Hon'ble Judge and Member, Lok Adalat, cleanliness of Court Hall and Chamber of Ho'nble Judge, lunch and refreshment etc.
- 18] The Court Manager, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 19] The Cause List Section, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 20] OIC-NIC, High Court of Chhattisgarh, Bilaspur, for information and uploading in the website of High Court of Chhattisgarh, Bilaspur.
- 21] The Dy. S.P. Security, High Court of Chhattisgarh, Bilaspur, for information and necessary action.
- 22] The Medical Officer, High Court Dispensary, High Court of Chhattisgarh, Bilaspur, for information and necessary action.


6-9-17
(Jaideep Garg)

Secretary
High Court Legal Services Committee,
Bilaspur